Annexure – 7

Name of the Corporate Debtor: GFM Retail Private Limited; Date of Commencement of CIRP: 18-03-2024; List of Creditors as on: 06-05-2024

List of operational creditors (Government dues)

| | Details of Claimant | | Details of claim | | Details of claim admitted | | | | | | | | |
|-------|---------------------|------------|--------------------|-------------------|-----------------------------|--------------------|------------------------------|--|----------------------------|---|------------------------------------|-----------|--------------------|
| Sl.No | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicabl | Amount of contingent claim | Amount of any mutual dues, that may be set- off | Amount of claim under verification | claim not | Remarks, if any |
| | NIL | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | Total | - | - | - | - | - | - | - | - | - | - | - | - |